

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 463**  
ANSWERED ON 06.02.2024

**PRIVATISATION OF SHIPPING AND PORTS**

463. SHRI IMRAN PRATAPGARHI:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether there is an active consideration or discussion within the administration regarding the privatization of shipping and ports;
- (b) the criteria and benchmarks being used to evaluate the feasibility and desirability of privatizing shipping and ports; and
- (c) whether any potential private entities or investors have expressed interest or are being actively considered as participants in the privatization of shipping and ports, if privatization is being considered?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

(a) No. There are 12 Major Ports wholly owned by the Central Government in the Country. No Major Port has been privatized. Private Sector Participation has been allowed in the Major Ports on Public Private Partnership (PPP) basis for specific projects/berths/terminals through concession agreement for a specific period by way of bidding process and on revenue share/royalty between the Concessionaire and the Major Port Authority. After the concession period gets over, the Port asset is handed over to the Port Authority.

(b) & (c) Does not arise.

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